

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : Comp.Appeal/61/2024
Name of Petitioner : Income Tax Officer
& Vs
Name of Respondent : Pancyber Infotech Pvt Ltd & 4 Others
Section : Sec 252(1) of CA, 2013

ORDER

Present: Ms. Sahana Satish, Ld. Counsel for the Appellant.
Ms. Nandhini Agarwal, Ld. Counsel for Respondent/RoC/R2.
None for other Respondents despite service.

More time is sought to file report on behalf of the Respondent/RoC.

List the Appeal for filing report / hearing on **28.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**